

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 251/04

Jabalpur, this the 25th day of June, 2004

Hon'ble Shri M.P.Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Member (J)

H.R. Chourasia s/o Sh. J.L.Chourasia,  
aged about 57 years,  
Principal (u/s), Kendriya Vidyalaya Sangathan,  
Regional Office, Jabalpur.

R/o LIG-68, PP Colony,  
Gwarighat Road, Jabalpur.

...Applicant

(By Advocate: Shri Manoj Sharma)

-versus-

1. Union of India through  
Secretary,  
Govt. of India,  
Ministry of H.P.D.,  
New Delhi. & 4 others.

...Respondents

(By Advocate: Shri M.K. Verma)

ORDER (ORAL)

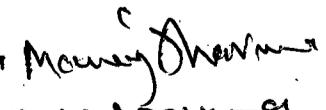
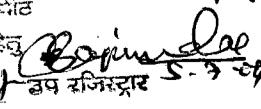
By M.P. Singh, Vice Chairman-

Learned counsel for the applicant states that in the light of the judgement passed in O.A. No. 544/2003, this O.A. has become infructuous. Accordingly, the O.A. is dismissed as infructuous. The applicant is, however, at liberty to approach the Tribunal in case he still feels aggrieved and so advised.

  
(Madan Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

/SA/

पृष्ठांकन सं. ओ/व्या.....जबलपुर, दि.....  
एक्टिविटी अवधि दिनांक.....  
(1) सचिव, राज्य न्यायालय बार एक्टिविटी, जबलपुर  
(2) अधिकारी श्री/श्रीमती/कु.....के कार्यसाल  
(3) प्रधार्यी श्री/श्रीमती/कु.....के कार्यसाल  
(4) राज्यालय, लोपाल, जबलपुर न्यायालय  
सूचना एवं आवश्यक कार्यवाची हेतु   
  
  
डप रजिस्ट्रार 5-3-04

  
25/6/04